

an>

Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha agreed without any amendment to the Apprentices (Amendment) Bill, 2014 and Delhi Special Police Establishment (Amendment) Bill, 2014, passed by the Lok Sabha on the 14th August, 2014 and 26th November, 2014, respectively.

**SECRETARY-GENERAL:** Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 26<sup>th</sup> November, 2014 agreed without any amendment to the Apprentices (Amendment) Bill, 2014 which was passed by the Lok Sabha at its sitting held on the 14<sup>th</sup> August, 2014."
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 27<sup>th</sup> November, 2014 agreed without any amendment to the Delhi Special Police Establishment (Amendment) Bill, 2014 which was passed by the Lok Sabha at its sitting held on the 26<sup>th</sup> November, 2014."